

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(Through web-based video conferencing platform)**

**IA No. 897/2020 in
CP (IB) No. 47/Chd/Pb/2019**

**Under Section 9 of the
Insolvency and Bankruptcy
Code, 2016.**

In the matter of:

Tarun Gulati

...Petitioner-Operational Creditor

Vs.

Kaya Blenders and Distillers Limited

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today.

Hence, adjourned to 02.02.2021.

Sd/-

Court Officer

January 11, 2021
RK